

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100354/2017	TROMBAY POLICE STATION Vs MOHD. RAFIQUE ABDUL JABBAR SHAIKH	
2	SESSIONS CASE	100723/2017	The State of Bhoiwada Police Station Vs Rakeshkumar Kachendilal Gaud	
3	SESSIONS CASE	100235/2018	The State of Mankhurd Police Station Vs Shivaji Ganpat Dalvi	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100359/2017	BYCULLA POLICE STATION Vs NAZIR GULAM PATEL	
5	SESSIONS CASE	100434/2017	SANTACRUZ POLICE STATION Vs STEVAN FRANCIS LOBO	
<u>COMPLIANCE</u>				
6	SESSIONS CASE	100134/2018	The State of Dharavi Police Station Vs Manikandan Dasbabu Tewar	
7	SESSIONS CASE	1000473/2018	The State of Trombay Police Station Vs Ramprasad Deepchand Prajapati @ Raghu	PP
8	SESSIONS CASE	101130/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Danish Mohd. Iqbal Qureshi and Ors. 03	APP
<u>REPLY/SAY</u>				
9	SESSIONS CASE	100413/2017	NAGPADA POLICE STATION Vs MOHD. SAIFULLA MOHD. RAUF SHAIKH AND ANOTHER 01	
<u>PROCLAMATION</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100358/2018	The State of R.A.K. Marge Police Station Vs Istiyak Abdul Mansuri And Others 04	
<u>DORMANT FILE</u>				
11	SESSIONS CASE	101063/1998	The State Ghatkopar P. Stn. Vs Mohamed Ayub Mohamed Idris Shaikh And 4 Ors.	A P P
12	SESSIONS CASE	100059/1999	THE STATE OF MAHARASHTRA Vs Rajan RAmakant Bajapayee and ors.	
13	SESSIONS CASE	101229/1999	THE STATE OF MAHARASHTRA Vs SANDIP HARISHCHANDRA MORE 8 ORS	WAHAB KHAN
14	SESSIONS CASE	100611/2000	THE STATE OF MAHARASHTRA Vs SURESHKUMAR ALIAS RAVINDRAKUMAR PANIKAR AND ANR.	
15	SESSIONS CASE	100522/2001	The State of Maha V. P. Road P Stn Vs Naresh Gopinath Patil	
16	SESSIONS CASE	100696/2001	The State V. P. Road P. Stn. Vs Abdul Qayyum Samsulla Swant And 3 Ors.	A P P
17	SESSIONS CASE	101128/2000	The State of Maharashtra Vs Jayraj Jaikrupa Naidu and ors.	
18	SESSIONS CASE	100994/2001	THE STATE OF MAHARASHTRA Vs ASHOK KUMAR PUJARI AND ORS.	
19	SESSIONS CASE	101007/2001	The State of Maha L. T. Marg P Stn Vs Muttukumar Karpayya Temar And 3 Ors.	A P P

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SESSIONS CASE	100542/2017	The State Shivaji Nagar Police Station Vs Vicky Murti Vadivel Swami and ohter	
2	SESSIONS CASE	100168/2018	The State of Agripada Police Station Vs Suraj Krishnakant Teli @ Batli and Others	
3	SESSIONS CASE	100364/2018	The State of N.M.J. Marg Police Station Vs Chelladurai Selweraj Devendra and Other 03	
<u>REPLY/SAY</u>				
4	SESSIONS CASE	100282/2019	The State of Maharashtra - Deonar Police Station Vs Rashid Bashir Khan	APP
<u>N.B.W.(READY)</u>				
5	SESSIONS CASE	100470/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Saddam Saeed Khan	APP
<u>DISCHARGE APPLICATION</u>				
6	SESSIONS CASE	100504/2017	The State of Sewree Police Station Vs Shahabuddin Vajul Wastak and Others	
7	SESSIONS CASE	100673/2017	The State Sewree Police Station Vs Milind Suresh Jawale and other 2	
8	SESSIONS CASE	100226/2018	The State of Agripada Police Station Vs Tejas Ramesh Bakale	

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
EVIDENCE				
1	SESSIONS CASE	100517/2017	The State of Dharavi Police Station Vs Mohd. Nanhe Mohd. Shakur Kujara	
2	SESSIONS CASE	100691/2017	The State Shivaji Nagar Police Station Vs Mohd. Muzzafar Zakir Jaur Shaikh	
3	SESSIONS CASE	100149/2018	STATE GOVERNMENT The State Deonar Police Station Vs Shahbaj Alam Mohd. Harun Siddhiqi	
4	SESSIONS CASE	1000411/2018	The State of Dharavi Police Station Vs Arbaj Abbas Sayeed	

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SESSIONS CASE	100573/2017	The State Mankhurd Police Station Vs Smt.Farida Saddam Shaikh	
2	SESSIONS CASE	100611/2017	The State Shivaji Nagar Police Station Vs Mohd. Hasan Shahid Khan @ Raja Batla and other 1	
3	SESSIONS CASE	100285/2018	The State of Nagpada Police Station Vs Mohd. Nafees Mohd. Habib Mansoori	
<u>COMPLIANCE</u>				
4	SESSIONS CASE	100438/2017	GHATKOPER POLICE STATION Vs ISRAIL ISMAIL KHAN AND ORS.02	
<u>N.B.W.(READY)</u>				
5	SESSIONS CASE	1000391/2018	The State of Ghatkoper Police Station Vs Deepak Chavan @ John Puransingh Chavan and Other 01	z
6	SESSIONS CASE	1000479/2018	The State of Shivaji Nagar Police Station Vs Sikander Niyaz Ahmed Khan and Other 2	PP

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SESSIONS CASE	100374/2018	The State of Wadala T.T. Police Station Vs Sammer Sunil Kamble and Other 05	z
2	SESSIONS CASE	1000459/2018	The State of Deonar Police Station Vs Abrar Israr Sayyed and Other 01	PP
3	SESSIONS CASE	1000467/2018	The State of Park Site Police Station Vs Samshuddin Habibullah Shaikh @ Babla and Other 1	PP
<u>DISCHARGE APPLICATION</u>				
4	SESSIONS CASE	100617/2017	The State Trombay Police Station Vs Irfan Abdul Raut Shaikh and other 30	
